



## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB) No. 302/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2nd August, 2017, 10.30 A.M.

Name of the Company		Laxmi Narayan Shaw -Versus- Balaji Paper & Newsprint Pvt Ltd		
Under Section		9 IBC		
SI. No.	Representativ	tion of Authorized ve (IN CAPITAL FERS)	Appearing on behalf of	Signature with date

1. ANDIS SINGH ANISHER DAS

RITOBAN SARKAR

ASHOR STUGIL

Advocates for

Debtor AVISHEK DAS ASHOK SINGH

2. Shir shankar Banerjee Adrocate for Basabsaj Chakerabolty Pelitiner

02-08-2017 – CP(IB) No. 302/KB/2017- Laxmi Narayan Shaw Vs. Balaji Paper & Newsprint Pvt. Ltd.

## ORDER

The Ld. Lawyer on behalf of the Operational Creditor as well as on behalf of the Corporate Debtor are present.

The Corporate Debtor has already filed his objection; fix 07-08-2017.

MANORAMA KUMAR! MEMBER(J)